

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

30.04.2004

M.A.88/04 with
Counter for modification
of order with
OA. no. 691/03.

M
21/5/04

Bench

Call this matter on 24.05.04 alongwith
OA 691/03.

Rahul
Vice-Chairman
Member

24.05.04

Call on 05.07.04 alongwith OA 691/03.

Rahul
Vice-Chairman
Member

On Memo.

Order dated 29.6.2004

Heard Shri P.C.Chhinchani, learned
counsel for the applicant and Shri S.B.Jena,
learned Addl. Standing Counsel for the
Respondents.

By filing M.A.444/04, the Respondents
have disclosed that all arrears of the
applicant have already been released and
current dues of the applicant are being
released regularly. On the face of this
disclosure, there remains nothing more to be
adjudicated by this Tribunal and, therefore,
the O.A. is disposed of for having become
infructuous.

In view of disposal of the O.A. as
above, M.A.444/04 is also disposed of
accordingly.

29/6/04
MEMBER (JUDICIAL)

S.C.P.M.
5.05.04

M
27/7/04

Copy of order dt. 29/6/04
designed to the Counsel
for both side.